

**MINUTES OF THE MEETING NO. 10/AM'09-10 OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.01.10 AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADDL. DGFT.**

1. The following were present :-

- |       |                                  |                          |
|-------|----------------------------------|--------------------------|
| (i)   | Shri V.K. Srivastava, Addl. DG   | - Chairman               |
| (ii)  | Shri V.K. Srivastava, US         | - Member, MoEF           |
| (iii) | Shri S.S. Verma, S.O.            | - Rep of D/o Fertilizers |
| (iv)  | Shri R.S. Khichi, SO,            | -Rep. of M/o Mines       |
| (v)   | Dr. I.S. Hura, Technical Officer | - Rep. of DGHS           |

In attendance:-

- |      |                             |
|------|-----------------------------|
| (i)  | Sh. Hardeep Singh, Jt. DGFT |
| (ii) | Shri Daya Shankar, FTDO     |

2. After deliberations the following decisions were taken:-

2.1 The following 07 cases were approved:-

- |      |                                                                                                     |
|------|-----------------------------------------------------------------------------------------------------|
| (i)  | S.Nos. 13, 23, 24, 25 and 30 of agenda.                                                             |
| (ii) | S. Nos. 17 & 29 of agenda was approved subject to receipt of hard copy of NOC from D/o Fertilizers. |

2.2 The following 04 cases were rejected-

- |      |                                                                                                         |
|------|---------------------------------------------------------------------------------------------------------|
| (i)  | S.Nos. 9, 11, and 21 of agenda were rejected as the Technical authorities have not agreed for the same. |
| (ii) | S. No. 1 of the agenda was rejected as the firm has not replied even after reminder.                    |

2.3 In case of the item in supplementary agenda, it was decided that as per policy (Notification No. 88 Dated 26.02.09, DGHS may consider NOC.

2.3 In cases at S.Nos. 2 & 10 letters to be written to the NBA as what false information has been furnished by the firm as informed by NBA vide their letter dated 11.01.10.(cases deferred)

2.4 All other cases in the agenda were deferred except cases at S.No. 2.1 and 2.2 above as comments not received from concerned Ministries/Departments/ Organisations.

**AGENDA FOR EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 10/AM'10 DATED 22.01.10**

**TOTAL CASES: 30 Nos.**

**(A) Deferred cases 22 Nos**

| Sl. No. | Firm's Name & File No.                                                  | Product & quantity      | Date of receipt | Date of forwarding & TA | Period for which pending | Destination |
|---------|-------------------------------------------------------------------------|-------------------------|-----------------|-------------------------|--------------------------|-------------|
| 1       | M/s Gautam Trading Co.,<br>Delhi<br>F. No.<br>01/91/110/793/AM09/PC.III | Onion Seeds ,<br>20 MTs | 31.03.09        | 06.04.09                | 9<br>months              | Pakistan    |
| 2       | Dr. Reckeweg Roshanlal<br>India Pvt. Ltd.                               | Nux Vomica<br>Seeds     | 14.07.08        | 13.10.08                | 15<br>months             | GERMANY     |

|   |                                                             |                                                                       |          |          |          |          |
|---|-------------------------------------------------------------|-----------------------------------------------------------------------|----------|----------|----------|----------|
|   |                                                             | 30 Kg.                                                                |          |          |          |          |
| 3 | Vardman Hi-tech Agro Products, Pune<br>01/91/180/58/AM10/EC | 100% water soluble Fertilizers (NPK, micronutrients) as per Annexure. | 21.05.09 | 03.06.09 | 7 months | Malaysia |
| 4 | Sai Lalith Fragrances, Chennai<br>01/91/110/21/AM10/EC      | Sandalwood Dust (out of imported Stock)<br><br>58,000 Kgs             | 29.05.09 | 12.06.09 | 7 month  | Dubai    |
| 5 | Sai Lalith Fragrances, Chennai<br>01/91/110/22/AM10/EC      | Sandalwood Oil (out of imported Stock)<br><br>1150 Kgs                | 29.05.09 | 12.06.09 | 7 month  | Dubai    |
| 6 | Sai Lalith Fragrances, Chennai<br>01/91/110/23/AM10/EC      | Sandalwood Chips (out of imported Stock)                              | 29.05.09 | 12.06.09 | 7 month  | Dubai    |

|    |                                                                                          |                                                                                                  |          |          |          |                             |
|----|------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|----------|----------|----------|-----------------------------|
|    |                                                                                          | 50,000 Kgs                                                                                       |          |          |          |                             |
| 7  | Sagwadi Education & Goushala Public Charitable Trust<br>01/91/110/55/AM10/EC             | Bovine Embryos (Nellore Breed)-381 Nos.<br>Bovine Embryos(Gir Breed)-18 Nos.                     | 18.06.09 | 22.06.09 | 7 months | Brazil                      |
| 8  | Synthite Industries Ltd., Cochin<br>01/91/110/71/AM10/EC                                 | Red Sanders wood extract<br>11,167 Kgs                                                           | 14.07.09 | 24.07.09 | 6 months | Italy, Germany, UK, Holland |
| 9  | M/s. Merck Specialities Pvt. Ltd., Mumbai.<br>01/91/110/78/AM10/EC                       | UREA GR-1500 Kgs.                                                                                | 28.7.09  | 03.08.09 | 5month   | Pakistan                    |
| 10 | M/s Britto Seafoods Export Pvt. Ltd., Chennai<br>F. No.<br>01/91/180/692/AM10/EC         | Dried Sea Weed-1,00,000 Kg                                                                       | 3.9.09   | 4.9.09   | 4 month  | Vietnam                     |
| 11 | M/s Sunlord Apparels Manufacturing Co. Ltd., New Delhi<br>F. No.<br>01/91/110/95/AM10/EC | Textile Utility Item (Door Stopper) -3000 Pcs.<br>containing sand                                | 03.09.09 | 8.9.09   | 4 month  | U.K.                        |
| 12 | M/s. Tech Marine, Bhavnagar<br>01/91/180/716/AM10/Ec                                     | Halon 2402 (Dibromotetra fluoro ethanes- 8 MT<br><br>Halon 1301 ( Bromotri- fluoromethane- 20 MT | 08.10.09 | 12.10.09 | 3 month  | USA/ Canada                 |
| 13 | M/s. Zed Supplychain Ltd, Ahmedabad<br>01/91/110/106/AM10/EC                             | Solid Bio-fuel pellets manufactured out of Agro                                                  | 25.09.09 | 14.10.09 | 3 month  | Netherlands                 |

|    |                                                                           |                                                                           |          |          |         |                            |
|----|---------------------------------------------------------------------------|---------------------------------------------------------------------------|----------|----------|---------|----------------------------|
|    |                                                                           | residue, Agro waste, Pellets etc- 5000 MT                                 |          |          |         |                            |
| 14 | M/s Advinus Therapeutics Pvt. Ltd, Bangalore<br>01/91/110/120/AM10/EC     | Plasma Samples from Rat- 774 nos<br><br>Plasma Samples from Dog - 960 nos | 12.10.09 | 14.10.09 | 3 month | USA                        |
| 15 | M/s Advinus Therapeutics Pvt. Ltd, Bangalore<br>01/91/110/121/AM10/EC     | Plasma Samples from Rat - 450 nos<br><br>Plasma samples from Dog- 560 nos | 12.10.09 | 14.10.09 | 3 month | USA                        |
| 16 | M/s Cadila Pharmaceuticals Ltd, Ahmedabad<br>01/91/110/123/AM10/EC        | Rabbit Plasma/ Serum Samples- 800 nos                                     | 15.10.09 | 20.10.09 | 3 month | USA                        |
| 17 | M/s Shriram Fertilizers and Chemicals, New Delhi<br>01/91/110/135/AM10/EC | Prabal NPK- 18 MT<br>Sathi NPK- 2 MT<br>Shakti NPK- 1 MT                  | 03.11.09 | 06.11.09 | 2 month | Vietnam                    |
| 18 | Canton Laboratories Pvt Ltd, Vadodara<br>01/91/110/142/AM10/EC            | Potassium Chloride- 153 MT                                                | 13.11.09 | 17.11.09 | 2 month | USA, Phillipines, srilanka |
| 19 | Canton Laboratories Pvt Ltd, Vadodara<br>01/91/110/141/AM10/EC            | UREA USP- 72 MT<br>UREA Ultra Pure-35 MT                                  | 13.11.09 | 17.11.09 | 2 month | USA                        |
| 20 | M/s. Srinivas Enterprises, Chennai<br>01/91/110/75/AM10/EC                | Potassium Chloride- 5000 MT                                               | 29.10.09 | 12.11.09 | 2 month | Malaysia                   |
| 21 | M/s. SG Traders, Kolkata<br>01/91/180/790/AM10/EC                         | Fodder (Rice Cake)- 18,250 Mts                                            | 14.10.09 | 13.11.09 | 2 month | Bangladesh                 |
| 22 | M/s. Nowrangroy Agro Pvt. Ltd., Kolkata                                   | Wheat Bran- 2000 MTs                                                      | 08.12.09 | 18.12.09 | 1 month | Bangladesh                 |

|  |                        |  |  |  |  |  |
|--|------------------------|--|--|--|--|--|
|  | 01/91/180/1075/AM10/EC |  |  |  |  |  |
|--|------------------------|--|--|--|--|--|

**1st Re-validation cases 3 Nos**

| Sl. No. | Firm's Name & File No.                                          | Product & quantity                                                                                                      | Date of receipt | Date of forwarding & TA | Period for which pending | Destination | Foreign Buyer | FOB Value                                  | Technical Authority & Status of case                                                                                                                                                                                                                                                                                                                                                                                                                  | Decision of EFC |
|---------|-----------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|-----------------|-------------------------|--------------------------|-------------|---------------|--------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| 23      | M/s. Hoshiyarpurian Di- Hatti, Amritsar<br>01/91/110/50/AM10/EC | Onion Seeds<br>c.v. N-53- 195 MTs<br><br>(Authorisation issued for 247 MTs out of which only 52 MTs have been exported) | 25.11.09        | 18.12.09                | NA                       | Pakistan    | 20 buyers     | US\$ 4,29,,000<br><br>( Rs. 2,07,13,038/-) | Agri & Co-op<br>Comments awaited.<br>Since the NOC dated 26.05.09 issued by Ministry of Agri & Co-op was valid only for six months, authorization was issued for export upto 25.11.09 as decided by the EFC meeting held on 16.06.09. Simultaneously, a reference was made to Ministry of Agri & Co-op on 29.06.09 with reminder on 07.08.09 to offer their comments regarding interpretation of this condition as decided by EFC. Comments received. | Approved        |
| 24      | M/s. Taneja Seeds Corpn ,Delhi<br>01/91/110/11/AM10/EC          | Onion Seeds<br>c.v. N-53- 20 MTs<br><br>(Authorisation issued for 20 MTs out of which nothing has been exported)        | 10.12.09        | 18.12.09                | NA                       | Italy       | 2 buyers      | US\$ 35,000                                | Agri & Co-op<br>Comments awaited.<br>Since the NOC dated 13.04.09 issued by Ministry of Agri & Co-op was valid only for six months, authorization was issued for export upto 12.10.09 as decided by the EFC meeting held on 16.06.09. Remaining position is the same as above.                                                                                                                                                                        | Approved        |
| 25      | M/s. Taneja Seeds Corpn ,Delhi<br>01/91/110/85/AM10/EC          | Onion Seeds<br>c.v. N-53- 50 MTs<br>(Authorisation issued for 50 MTs out of which nothing has been exported)            | 23.11.09        | 18.12.09                | NA                       | Pakistan    | 9 buyers      | US\$ 1,40,000                              | Agri & Co-op<br>Comments awaited.<br>Since the NOC dated 26.05.09 issued by Ministry of Agri & Co-op was valid only for six months, authorization was issued for export upto 25.11.09 as decided by the EFC meeting held on 16.06.09. Remaining position is the same as above.                                                                                                                                                                        | Approved        |

**New cases 05 Nos**

| Sl. No. | Firm's Name & File No. | Product & quantity | Date of receipt | Date of forwarding | Period for which | Destination | Foreign Buyer | FOB Value | Technical Authority & | Decision of EFC |
|---------|------------------------|--------------------|-----------------|--------------------|------------------|-------------|---------------|-----------|-----------------------|-----------------|
|---------|------------------------|--------------------|-----------------|--------------------|------------------|-------------|---------------|-----------|-----------------------|-----------------|

|    |                                                                          |                                                                                 |          | <b>&amp; TA</b> | <b>pending</b> |            |                            |                  | <b>Status of case</b>                    |                                                 |
|----|--------------------------------------------------------------------------|---------------------------------------------------------------------------------|----------|-----------------|----------------|------------|----------------------------|------------------|------------------------------------------|-------------------------------------------------|
| 26 | M/s. Sabarmati Ashram Goushala, Gujarat<br>01/91/110/156/AM10/EC         | Murrah FS doses- 5000 nos<br>HF FS doses- 5000 nos<br>Jersey FS doses- 5000 nos | 21.12.09 | 24.12.09        | NA             | Nepal      | Chitawon Milk Ltd.         | Rs. 3,75,000     | DAHD&F Comments awaited.                 | Deferred                                        |
| 27 | M/s. P. D. Navkar Bio-Chem Pvt. Ltd, Bangalore<br>01/91/180/1130/AM10/EC | Urea BP- 10,000 Kgs                                                             | 24.12.09 | 05.01.10        | NA             | Australia  | S&D Chemicals Ltd.         | US\$ 11,530      | D/o Fertilizers Comments awaited.        | Deferred                                        |
| 28 | M/s. T.T. Agro Farm, W.B.<br>01/91/110/160/AM10/EC                       | Camel- 200 nos                                                                  | 04.01.10 | 05.01.10        | NA             | Bangladesh | Mohammadabad Krishi Khamar | US\$ 42,600      | DAHD&F Comments awaited.                 | Deferred                                        |
| 29 | M/s. Mosaic India Pvt., Ltd., Gurgaon<br>01/91/110/163/AM10/EC           | DAP (imported)<br>2640 MTs                                                      | 06.01.10 | 11.01.10        | NA             | USA        | Mosaic Crop Nutrition LLC  | US\$ 12,28,840.8 | D/o Fertilizers Comments awaited.        | Approved subject to receipt of hard copy of NOC |
| 30 | M/s. Maharashtra Hybrid Seeds Co. Ltd, Mumbai<br>01/91/110/166/AM10/EC   | Onion Seeds C.V. Bombay Red- 4 MT<br>Agri Found light Red- 4 MT                 | 12.01.10 | NA              | NA             | Sri Lanka  | CIC Seeds (P) Ltd.         | US\$ 56,000      | M/o Agri & Co-op<br><b>NOC received.</b> | Approved                                        |

Note:- Case No. 29: Representative of D/o Fertilizer informed that case has been approved for NOC and they will issue NOC in 2-3 days time.

**SUPPLEMENTARY AGENDA FOR EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 10/AM'10 DATED 22.01.10**

- (i) M/s. Cuttack Diabetes Research Foundation have requested for grant of permission for export of following Biological Samples to M/s. Amanda Loth, The Water & Eliza Hall Institute of Medical Research, IG Royal Parade, Parkville, Victoria, Australia:-

| <b>S.No.</b> | <b>Item</b>       | <b>Qty</b>                            |
|--------------|-------------------|---------------------------------------|
| 1            | Whole Human Blood | 4998 tubes containing 7.5 ml per tube |
| 2            | Serum             | 8330 tubes containing 0.5 ml per tube |
| 3            | Plasma            | 6664 tubes containing 0.5 ml per tube |

- The firm has approached the Drug Controller General of India (DCGI) for grant of NOC for export. But, DCGI have asked them to approach DGFT for grant of permission. As per para 9 of Notification No. 88 dated 26.02.09, the export of Whole Human Blood, Plasma and all products derived from human blood except gamma globulin and human serum albumin manufactured from human placenta and human placental blood etc are freely exportable subject to NOC from DGCI. It is not understood why DGCI have asked the applicant to approach DGFT of licence. - ( Decision: As per policy DGHS may consider NOC.)